

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-525
IB-2272/ND/2019

IN THE MATTER OF:

Sameer Enterprses

V/s

Arcmate Housing Solutions Pvt Ltd

....Applicant

....Respondent

SECTION

Sec. 9 IBC

Order delivered on 04.03.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

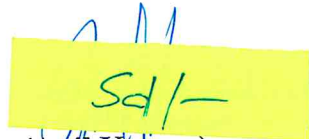
PRESENT:

For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, list the matter on 20.04.2021.



(Anil Kumar)
fes (Court Officer, C-V)